

vident Fund authorities have reported as under :

Name of the city	No. of employees presently working
Bangalore ...	399
Bombay ...	18
Delhi ...	28

(b) The amount of Provident Fund deposited by M/s. Jindal Aluminium Limited, Bangalore and its branches at Delhi and Bombay during the last three years is given below :

	1982-83	1983-84	1984-85
Bangalore	Rs. 4,99,840.00	Rs. 5,97,953.50	Rs. 7,00,190.00
Bombay	Rs. 15,454.00	Rs. 25,119.00	Rs. 33,539.50
Delhi	Rs. 56,437.24	Rs. 63,072.50	Rs. 76,544.00

As regards insurance deposited by the company, it has been reported that the establishment has its own scheme of insurance and it is exempted from the operation of the Employees Deposit Linked Insurance Scheme under the GPF Act. The question of their depositing the insurance contribution under the EDLI Scheme therefore does not arise. However, the State Government of Karnataka have reported that contribution under the Group Insurance Scheme is as under :

1982-83	—	Rs. 18,850.00
1983-84	—	Rs. 9,050.00
1984-85	—	Rs. 18,390.00

(c) The State Government of Karnataka and Delhi Administration have reported that no complaint has been received regarding the violation of Labour Laws. As regards the Bombay branch, the report from the Government of Maharashtra is still awaited.

(d) Action would depend on the nature of complaint received.

#### Amount paid to Artists of Hum Log

3850. SHRI E. AYYAPUREDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total amount paid to the Artists of Hum Log Series relayed from Delhi;

(b) whether there is any contract entered into with these Artists by the T.V. authority;

(c) the total amount collected by way of advertisement from the sponsors of Hum Log; and

(d) whether there are offers for purchase of the series from other countries ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). M/s. Time and Space Video Communication is producing TV serial titled 'Hum Log' and sponsoring it over Doordarshan on usual terms and conditions of sponsorship. The sponsors pay Doordarshan Rs. 35,000/- per

episode as telecast fee and incur all expenditure on production of programmes. Doordarshan is not involved with the actual production of programmes and has not incurred any expenditure on making of this serial. There is also no contract between Doordarshan and artists of the serial 'Hum Log'.

(c) Doordarshan has earned a gross revenue of Rs. 41.61 lakhs upto 5.8.85 by way of the sponsorship of the serial 'Hum Log'.

(d) Yes, Sir."

#### Report of the Committee on Conventions

3851. SHRI K. RAMAMURTHY : Will the Minister of LABOUR be pleased to state :

(a) whether the sub-Committee of the Conventions set up in 1983 to undertake the indepth examination of the unratified Conventions has submitted its report; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The Committee on conventions at its meeting held in October 1983 constituted a sub-Committee on Conventions. As per one of the terms of reference of the sub-Committee it decided to take up for an indepth examination of the following six unratified Conventions :

1. Convention No. 135 concerning Workers' Representatives in Undertakings;
2. Convention No. 140 concerning Paid Educational leave;
3. Convention No. 119 concerning Guarding of Machinery;
4. Convention No. 127 concerning Maximum Permissible Weight to be carried by one worker;

5. Convention No. 136 concerning Benzene;

6. Convention No. 139 concerning Occupational Cancer.

The sub-Committee has submitted its report for the consideration of the Committee on Conventions.

#### Press Censorship

3852. SHRI AMAR ROYPRADHAN : Will the Minister of INFORMATION & BROADCASTING be pleased to State :

(a) whether it is a fact that Press Censorship is still prevailing in the country; and

(b) if so, the reasons therefor and the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). The information is being collected and will be placed on the table of the House when it becomes available.

#### Packing of Milk Powder

3853. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether whole milk powder is packed throughout the world only in tin containers to safeguard its quality; and

(b) if so, whether similar regulations are in force in country also ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). As per provisions of Prevention of Food Adulteration Rules, 1955, spray dried milk powder has to be packed in hermetically sealed containers if it exceeds 510